



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
39	WA/292/2024 CAVT. NO.08092/024, B/O	M/S MEGHALAYA OXYGEN PRIVATE LTD Versus PREMIER CRYOGENICS LTD AND 3 ORS F	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	MR B CHOUDHURY MR. K P PATHAK SC, HEALTH FOR CAVEATOR

HEARING

40	WA/172/2023 FIXED	MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E
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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
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13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024
16)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
17)	MR. S B PRASAD	29-08-2024	To	05-09-2024
18)	MR. R ALI	01-09-2024	To	10-09-2024
19)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**ITEM NO. 106 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
108	WP(C)/4328/2024 B/O	PATAMARI SONARAM HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, SEC. EDU.
ADMISSION				
109	WP(C)/8448/2019 FIXED	SUKLAL DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR A ALIM SK(R-6) SC, BTC
	WITH I.A.(Civil)/2530/2024 in WP(C)/8448/2019	MOHIDUL ISLAM Versus SUKLAL DEBNATH AND 5 ORS B	MR A ALIM SK	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR S R NAWAZ MR S A REEYAZ SC, BTC
110	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
41	WP(C)/1681/2024 AT 10:30 AM	SIMANTA GOGOI Versus THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
WITHDRAWAL				
42	WP(C)/4379/2023 CAVT. NO.07282/023, B/O	RANJIT BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS C DAS	SC, P AND R.D. MR. H C SARMA FOR CAVEATOR
MOTION				
43	WP(C)/4334/2024 B/O	BARDUAR GAON PANCHAYAT SAMABAI SAMITTEE LIMITED AND 34 ORS Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM DY.S.G.I.
44	WP(C)/4342/2024 B/O	M/S S S ENTERPRISE Versus THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	DY.S.G.I.
45	WP(C)/4345/2024 B/O	M/S S S ENTERPIRSE Versus UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	DY.S.G.I.
46	WP(C)/4348/2024 B/O	ABU SAYED MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, IWT
47	WP(C)/4349/2024 B/O	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
ADMISSION				
48	WP(C)/6220/2023 FIXED	M/S SBL KNOWLEDGE SERVICES PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, FOREST SC, FINANCE DEPTT.
ORDERS				
49	WP(C)/3959/2024 FIXED	IMAN FARUK Versus THE STATE OF ASSAM AND 7 ORS	MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO			
46 WP(C)/1862/2024 BY SLIP	SAIB ALI @ SAHEB ALI Versus THE UNION OF INDIA AND 5ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
MOTION			
47 W.P.(Cri.)/27/2024 FIXED	RUPAM BHAKAT Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM

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19) MR. R K D CHOUDHURY

28-08-2024

To 29-08-2024

20) MR. S P ROY

28-08-2024

To 28-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
78	WP(C)/6138/2022 AT 10:30 AM	CHAYANIKA PHUKAN AND 6 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. K N CHOUDHURY (r7-14,16,17,19-28) SC, P AND R.D. GA, ASSAM SC, APSC MR. R M DEKA (r7-14,16,17,19-28) MR. A S TAPADER (r-9,1-14,16,19-21,23-28,16) MR. D J DAS (r-9,11-14,16,9-21,23-28,16) MS N MAHANTA (r-9,1-14,16,19-21,23-28,16) N GAUTAM (r7,8,10,17,22)
MOTION				
79	WP(C)/4144/2024 FIXED	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAC AND CENTRAL EXCISE, CUSTOMS AND ANR. Versus CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND A.L.C(CIVIL). AND ANR	SC, GST MR. S C KEYAL	
80	WP(C)/4343/2024 B/O	ARMC-6000036Y COMMANDANT SHYAM SUNDAR SHAH Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
ORDER (STAY VACATING)				
81	I.A.(Civil)/2295/2024 FIXED in WP(C)/4156/2023 WITH WP(C)/4156/2023	THE UNION OF INDIA AND 3 ORS. Versus MANTU BARMAN MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. S BORTHAKUR MR. A K DUTTA DY.S.G.I.
ADMISSION				
82	WP(C)/6543/2023 WITH OFFICE NOTE, FIXED	JUGOBROTA DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG MR. M AHMED (r-12) SC, FOREST

83 [WP\(C\)/667/2024](#)
FIXED

MRITUNJAY SAIKIA
Versus
THE STATE OF ASSAM AND 13 ORS

MR. S BANIK
MS F BEGUM

GA, ASSAM
SC, SEBA

84 [WP\(C\)/2956/2024](#)
FIXED

DHIRESWAR HAJONG
Versus
THE STATE OF ASSAM AND 7 ORS

MR. M KHAN
MS J AKTAR

SC, CO OP
GA, ASSAM
SC, AG
SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/3732/2024 FIXED	KALYAN JYOTI SHYAM BAILUNG Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	GA, ASSAM SC, GHC
2	WP(C)/4004/2024 FIXED	KAMKHOLUN LHOJEN Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. R BORA MS R MEDHI MR. S UDDIN	GA, ASSAM SC, GHC

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BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
22	I.A.(CrI.)/440/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, B/O in CrI.A./185/2023 WITH CrI.A./185/2023	AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	PP, ASSAM
		AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	PP, ASSAM

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7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
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18)	MR. R ALI	01-09-2024	To	10-09-2024
19)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024
20)	MR. S P ROY	28-08-2024	To	28-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	AB/2255/2024 B/O	KUNDAL SAIKIA Versus THE STATE OF ASSAM	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	PP, ASSAM
ADMISSION				
59	Tr.P.(Cri.)/36/2023 B/O	DULAL HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MS D DUTTA	MR. S RANA (R2) PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./2166/2024 FIXED.	SHAH ALOM MOLLAH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
BAIL HEARING				
61	AB/1228/2024 WITH OFFICE NOTE, FIXED	MD. MOSRAFE MURTAZA AHMED (MINOR) Versus THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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20)	MR. S P ROY	28-08-2024	To	28-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
51	I.A.(Civil)/2270/2016 in RSA/287722/2016	JASHOP ALI and ANR, Versus SUFIA KHATUN and ANR,	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	DR.B AHMEDR-1 MR.N HAQUE(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1)
	WITH RSA/287722/2016 (Filing Number)	JASHOP ALI and ANR Versus SUFIA KHATUN		
	WITH I.A.(Civil)/2031/2024	JASHOP ALI and ANR, Versus SUFIA KHATUN	MR S H MAHMUD MR S ISLAM	MR.N HAQUE(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1) MR. B AHMED
52	RSA/278/2018	ON THE DEATH OF ASH SH CHATTERJEE HIS LEGAL HEIRS Versus SHRI SURENDRA CHOUDHURY AND 3 ORS	MR B K SINGH MR. N DEKA MS. M BORA	MR. A BISWAS (R-3, 4) MRS. S ROY (R2, R3, R4) MR R KALITA (R-3, 4) MS G SUTRADHAR (R2, R3, R4) MS G SUTRADHAR (R2, R3, R4) MS. I DAS (R2, R3, R4) MS S AHOM (R-3, 4)
53	CRP/38/2024 CAVT. NO.03422/024,	ROTO TEKCHI ALIAS RATU TECHI AND ANR Versus GAINWELL COMMOALES PRIVATE LIMITED	MR. D MOZUMDER MR. S K DEORI MR. D MAZUMDAR	MR R SINGHA FOR CAVEATOR
MOTION				
54	CRP(IO)/303/2024 FIXED	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. SURAJIT DAS MR. P P DAS	MR. R DUBEY(R- 2 TO 8) MS. A B KAYASTHA(R- 2 TO 8) MR. A N I HUSSAIN(R- 2 TO 8) DY.S.G.I. MS N B KAYASTHA(R- 2 TO 8)

ORDERS

55	I.A.(Civil)/2003/2024 FIXED in MFA/14025/2023 WITH MFA/14025/2023 (Filing Number) WITH I.A.(Civil)/14067/2023 (Filing Number) WITH MFA/15766/2022 (Filing Number) WITH I.A.(Civil)/241/2023	THE UNION OF INDIA Versus M/S PURBANCHAL CEMENT LTD. UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus M S PURBANCHAL CEMENT LTD B UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus MS PURBANCHAL CEMENT LTD	MR. K GOGOI MR. K GOGOI MR. K GOGOI	M. KALITA DIVYANSH RATHI
56	I.A.(Civil)/2116/2024 WITH LCR, FIXED in MACApp./168/2020 WITH MACApp./168/2020 WITH CO/32/2021 in MACApp./168/2020 WITH CO/42/2021 in MACApp./168/2020	UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD. B THE UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD. SRI RANJAN CHANDRA BRAHMA, Versus SMTI NILIMA BALA MALI AND 3 ORS SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS. RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. K GOGOI MR. K GOGOI MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS MR. T J MAHANTA MR. J SARMAH MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MR. A K RAY MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4) MR. A K RAY MR. A K RAY	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI J SHARMA MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2) MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4) MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	WP(C)/596/2024 B/O	ALPANA PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR A TEWARI MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MS. M. BARMAN (GA, ASSAM) MR B GOGOI (SC, PWD) MR R S RONGHANG
ADMISSION				
55	WP(C)/4970/2019 FIXED, AT 2 P.M.	98 HAJIPARA GAON PANCHAYAT JOB CARDS SRAMIK SANTHA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS S DAS	SC, P AND R.D. GA, ASSAM
56	WP(C)/4542/2023 FIXED	MD SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
57	WP(C)/201/2024 FIXED	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
WITH				
58	WP(C)/203/2024	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
59	WP(C)/3107/2024 FIXED	HEMO SAIKIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	MR. S BARUAH SC, REVENUE SC, FINANCE SC, WATER RESOURCE
60	WP(C)/3910/2024 FIXED	AURORA FINE ARTS Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
61	WP(C)/3919/2024 FIXED	SKIPPER LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION

ORDERS

62	WP(C)/3617/2024 FIXED	DEBENDRA NATH TAMULY Versus THE OMBUDSMAN, RBI AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	GA, ASSAM MR. B K SEN(R-2) MR F HAQUE(R-2) MR A HUSSAIN(R-2) N HASAN(R-2) P SINGH(R-2) SC, SBI
63	WP(C)/3694/2024 FIXED	SHAHJAHAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI SC, REVENUE
64	WP(C)/3861/2024 FIXED	MAMONI @ MAMANI BAYAN AND 3 ORS Versus STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MR. DITUL DAS MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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11)	MR. O P BHATI	23-08-2024	To	31-08-2024
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18)	MR. R ALI	01-09-2024	To	10-09-2024
19)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
61 WP(C)/3493/2021 FA 66/1969(D/O), FIXED (PERSONAL APPEARANCE AT 10:30 AM)	M/S KHADARIA TEA COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
62 WP(C)/1634/2023 FIXED	M/S NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
63 WP(C)/1645/2023 FIXED	GAUTAM BANERJEE Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST DY.S.G.I.
BAIL HEARING (BA)			
64 Bail Appln./4487/2023 BA 600/2024(D/O), WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MUJAMMIL HUSSAIN Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
65 Bail Appln./1895/2024 WITH SCANNED COPY, FIXED	HAKIM ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
ORDERS			
66 WP(C)/2157/2023 B/O	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE

67 [Cont.Cas\(C\)/245/2024](#)
B/O

RAVI DASSANI AND 3 ORS.
Versus
MEGHA NIDHI DAHAL, IAS

MR. R DUBEY
MRS A B KAYASTHA
MR. A N I HUSSAIN
MS N B KAYASTHA

MR. D SAIKIA
MR. S BORA

68 [WP\(C\)/3755/2024](#)
FIXED

NARUTTAM CHANGMAI
Versus
THE UNION OF INDIA AND 3 ORS

MR G RAHUL
MR. D M NATH
MR. D J KAPIL

SC, GST
DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
53	Crl.Pet./895/2023 (AT 2:00 PM)	AKMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R P HAZARIKA D LASKAR	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./1716/2024 WITH OFFICE NOTE, FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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2:00 PM to 4:45 PM

[For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
62	WP(C)/1102/2024 FIXED	DR. RAJANI KANTA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, A.H and V. DEPT. DY.S.G.I. SC, BTC MS. M M KOTOKY SC, FINANCE
ORDERS				
63	WP(C)/6891/2023 B/O	SANJIB NARZARY AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I.
64	WP(C)/2977/2024 B/O	stricking of the name of the petitioner no. 1 Versus THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024
16)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024

17)	MR. S B PRASAD	29-08-2024	To	05-09-2024
18)	MR. R ALI	01-09-2024	To	10-09-2024
19)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024
20)	MR. S P ROY	28-08-2024	To	28-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,28th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

51	I.A.(Civil)/3222/2023 FIXED in Test.App./12038/2023	RINKU HAZARIKA Versus PRASANTA SARMA AND 5 ORS.	MR T H HAZARIKA MR M CHETIA	MR. K KALITA (R-1,2,3,4,5,6) MS G SWAMI (R-1,2,3,4,5,6)
	WITH Test.App./12038/2023 (Filing Number)	RINKU HAZARIKA Versus PRASANTA SARMA AND 5 ORS. A	MR T H HAZARIKA	
52	I.A.(Civil)/2553/2024 in CRP/97/2014 (D/O), B/O in CRP/97/2014	SHARMILA VIJAY SHETTY Versus B and A LTD. AND 2 ORS	MR B KAUSHIK MR B KAUSHIK MR. P BORAH MR. S HAZARIKA	

LEAVE NOTE OF ADVOCATES FOR 28/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
15)	MR. A MANNAF	27-08-2024	To	13-09-2024
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18)	MR. R ALI	01-09-2024	To	10-09-2024

19) MR. R K D CHOUDHURY

28-08-2024

To 29-08-2024

20) MR. S P ROY

28-08-2024

To 28-08-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY, THE 28TH DAY OF AUGUST, 2024]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 22]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

ORDERS

- | | | | |
|-------------------------|---|---|------------|
| 1. ELECTION PET. 4/2024 | GEGONG APANG
VERSUS
TOJIR KADU AND ANR | NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TUKRIN LIGU | GA(AP) |
| 2. I.A.(C) 126/2024 | THE DISTRICT ELECTION
OFFICER
VERSUS
NYAMAR KARBAK AND
ANR | NANI ANJU
KEPRUNDA MENA | MARTO KATO |
| WITH | | | |
| 3. ELECTION PET. 6/2024 | NYAMAR KARBAK
VERSUS
PESI JILEN | MATO KATO
KEEKLOYA
NYALI SORA
JUMGE KARBAK
M TANGA | |